

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:903

ANSWERED ON:04.08.2011

FALLING OF TREES DUE TO ROAD CONSTRUCTION

Gandhi Shri Feroze Varun

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the ongoing village road constructions under Pradhan Mantri Gram Sadak Yojana from the Shiroy village to Zingsui/Mapum villages in Nagaland has led to indiscriminate falling of trees;

(b) if so, the number of trees that were cut down for the construction of this road; and

(c) the number of saplings that were planted by the Government in place of the trees cut?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b) `Rural Road` is a State subject as per entry number 13 under State List to the Seventh Schedule to the Constitution of India. Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The responsibility to implement the programme as per the Programme Guidelines and instructions issued by the Ministry lies with the State Governments. The Programme Guidelines also envisage that lands are available for taking up the proposed rural roads. As per response received from the State Governments of Nagaland and Manipur, PMGSY road from Shiroy to Chingshul via Mapum is in Manipur. The State Government of Manipur has informed that there was no indiscriminate felling of trees during construction of the aforesaid 30 km road, and assessed that 20 to 25 trees, having average girth of 30 cm, which became unavoidable due to alignment of the road, were felled down. The State has been asked to enquire into the matter and take appropriate action.

(c) No Sir. No plantation of saplings on place of felled down trees has so far been made by the State Government.